



भारतीय बीमा विनियामक और विकास प्राधिकरण
INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY OF INDIA

Title:Press release

Reference No.:--

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Certificate of Registration

Max Bupa Health Insurance Company Limited, a joint venture general insurance company promoted by Max India Limited and BUPA Finance PLC., UK has been registered as a General Insurer under Section 3 of the Insurance Act, 1938 with the Authority. The Certificate of Registration (Forms IRDA/ R3) has been issued by the Authority on 15.02.2010. With this registration, the total number of **general insurers** registered with the Authority has gone up to 23.

A Giridhar
Executive Director (Admn)